

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **M/s BHASKAR SHRACHI ALLOYS LTD**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Bhaskar Shrachi Alloys Ltd
2.	Date of incorporation of corporate debtor	19.04.1995
3.	Authority under which corporate debtor is incorporated / registered	RoC Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L51109WB1995PLC071126
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office 8/1 Middleton Row, Kolkata 700071. Work Address Raturia, Durgapur Waria Road, Angadpur, Dist. Burdawan, West Bengal 713215.
6.	Insolvency commencement date in respect of corporate debtor	27-09-2019 (Date of Order by NCLT) (Order Received by IRP on 03-10-2019)
7.	Estimated date of closure of insolvency resolution process	24-03-2020 (180 days from the order dated 27-09-2019)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Samir Agarwal IBBI Regn. No: IBBI/IPA-001/IP-P00841/2017-2018/11425
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Suite #68, 6th Floor, Chitrakoot Building, 230A, A.J.C Bose Road, Kolkata- 700020. Email: agarwal.samir@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Suite #68, 6th Floor, Chitrakoot Building, 230A, A.J.C Bose Road, Kolkata- 700020. Email: cirp.bhaskarshrachi@gmail.com
11.	Last date for submission of claims	17-10-2019 (14th day from the receipt of order on 03-10-2019)
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: N/A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Bhaskar Shrachi Alloys Ltd on **27-09-2019 (Order received on 03-10-2019)**.

The creditors of **Bhaskar Shrachi Alloys Ltd**, are hereby called upon to submit their claims with proof on or before **17-10-2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

"Submission of false or misleading proofs of claim shall attract penalties"

Date: 04-10-2019

Place: Kolkata



Samir Agarwal
Interim Resolution Professional
for Bhaskar Shrachi Alloys Ltd

IBBI Regn. No: IBBI/IPA-001/IP-P00841/2017-2018/11425